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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.07.2025

## **NOTICE**

Please take notice that the following matters listed in the Court - II on 03.07.2025 & 04.07.2025, were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 142 of 2023 Part Heard	Vanraj Suppliers Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region	03.07.2025	31.07.2025
		With		
2.	Comp. App. (AT) No. 143 of 2023  Part Heard	Assam Timber Products Pvt. Ltd. & Anr. Vs. Regional Director Ministry of Corporate Affairs North – Eastern Region	03.07.2025	31.07.2025
3.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024 Part Heard	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	04.07.2025	25.07.2025

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4.	Comp. App. (AT) (Ins) No. 897 of 2024 Part Heard	Harshvardhan Kalyani Vs. UCO Bank & Anr.	04.07.2025	05.08.2025
5.	Comp. App. (AT) No. 121 of 2022 Part Heard	The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors.  With	03.07.2025	23.07.2025
6.	Comp. App. (AT) No. 123 of 2022 Part Heard	Shikha Holdings Pvt. Ltd. & Anr. Vs. Peerless General Finance and Investment Company Ltd. & Ors.  With	03.07.2025	23.07.2025
7.	Comp. App. (AT) No. 124 of 2022 Part Heard	Jayanta Roy & Ors. Vs. The Peerless General Finance and Investment Company Ltd. & Ors.	03.07.2025	23.07.2025

By order of Hon'ble Chairperson -Sd/-Registrar